

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
LOK SABHA
UNSTARRED QUESTION NO. 867
ANSWERED ON 21ST NOVEMBER, 2019

USE OF NITROGEN IN TYRE

867. MS. MALA ROY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes to make use of Nitrogen in tyres mandatory in the country;
- (b) if so, the details thereof; and
- (c) the measures taken/being taken by the Government to control accidental deaths on highways especially the Yamuna Expressway?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) and (b) Filling of Nitrogen in tyres is available as an option to citizens at certain locations.
- (c) Ministry of Road Transport and Highways is mandated with the task of constructing and maintaining National Highways in the Country. Noida-Agra Yamuna Expressway is not a National Highway constructed and managed by NHAI or this Ministry.

With regard to Road Safety, the National Road Safety Policy outlines various policy measures such as promoting awareness, establishing road safety information data base, encouraging safer road infrastructure including application of intelligent transport, enforcement of safety laws. The Ministry has formulated a multi-pronged strategy to address the issue of road safety based on Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care. Further, the Ministry of Road Transport & Highways has constituted a District Road Safety Committee in each district of the country to promote awareness amongst road users under the chairmanship of Hon'ble Member of Parliament (Lok Sabha) from the district. In addition to the above, the initiatives of the Ministry to promote road safety are listed as below:

- (i) Advocacy/Publicity campaign on road safety through the electronic media and print media to create awareness.
- (ii) Issue of Guidelines for protection of Good Samaritans.
- (iii) Setting up of model driving training Institutes in States.

- (iv) Sanction of 22 Inspection and certification Centres for testing the fitness of the commercial vehicles through an automated system
- (v) Launch of mobile app for highway users i.e. "Sukhad Yatra 1033" which enables highways users to report potholes and other safety hazards on National Highways including accidents.
- (vi) Observance of Road Safety Week every calendar year for spreading awareness and strengthening road safety.
- (vii) Road safety has been made an integral part of road design at planning stage.
- (viii) The threshold for four laning of national highway has been reduced from 15,000 Passenger Car Units (PCUs) to 10,000 PCUs.
- (ix) Safety standards for automobiles have been improved.
- (x) High priority has been accorded to identification and rectification of black spots (accident prone spots) on national highways.
- (xi) Ministry has delegated powers to Regional Officers of MORTH for technical approval to the detailed estimates for rectification of identified Road Accident black spots for expediting the rectification process to ensure safety of road users.
- (xii) Guidelines for pedestrian facilities on National Highways for persons with disabilities have also been issued to all States / UTs.
- (xiii) A Certification Course for Road Safety Auditors has been commenced in India Academy of Highway Engineers (IAHE) and 42 Auditors are certified.
- (xiv) Free Eye Check-up camp and distribution of eye glasses is conducted for truck/bus drivers operating on NH.
- (xv) Removal of Liquor Shops as per directions of Hon'ble Supreme Court vide circular of F.No. RW/NH-33044/309/2016/S7R dated 06-04-2017 and 01-06-2017.
